### GOVERNMENT OF INDIA MINISTRY OF HEALTH AND FAMILY WELFARE DEPARTMENT OF HEALTH AND FAMILY WELFARE

# LOK SABHA UNSTARRED QUESTION NO.2255 TO BE ANSWERED ON 12<sup>TH</sup> DECEMBER, 2025

#### STATUS OF FRONT OF PACK LABELLING POLICY

#### 2255. SMT. RACHNA BANERJEE:

#### Will the **Minister of HEALTH AND FAMILY WELFARE** be pleased to state:

- (a) whether it is a fact that the Government has not been able to finalise a Front of Pack Labelling (FOPL) policy despite the Food Safety and Standards Authority of India's (FSSAI) initial recommendation in 2014, if so, the details thereof;
- (b) whether the FSSAI's expert panel on FOPL has submitted its recommendations, as the Supreme Court—mandated deadline expired in October 2025, if so, the details thereof; and
- (c) the details of studies, consultations and other exercises carried out by FSSAI regarding FOPL since 2014, including the expenditure incurred on each of these?

#### **ANSWER**

## THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI PRATAPRAO JADHAV)

(a) to (c): Food Safety and Standards Authority of India (FSSAI) has notified draft Food Safety and Standards (Labelling and Display) amendment Regulation, 2020 on 13th September, 2022 on Front of Pack Nutrition Labelling (FoPNL) Model for comments of stakeholders. Further, FSSAI has submitted the Expert Committee's Report on Front of Pack Nutrition Labelling (FOPNL) to the Hon'ble Supreme Court of India and the matter is sub-judice.

FSSAI conducted two major studies on FOPNL i.e."Nutrient (Fat, Sugar, Sodium) Threshold study in packaged foods" and "Survey based study for assessment of consumer's perception on Front of Pack Labelling".

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